783

read the relevant portion of the report. "The Niımala College is housed in a flat, in a busy and noisy locality. The premises cannot conveniently be used for college accommodation. The rooms on the first floor have since been completed. There is no provision for residential accommodation but efforts are being made to acquire suitable building for the purpose. The facilities for games and sports are inadequate. Arrangements for the medical inspection are proposed from the next session and the students will be medically examined at the time of the admission to the College."

That is all that we have heard.

SHRI K. C. GEORGE : That is the very reason why I ask the Government to enquire into this matter.

SHRI K. D. MALAVIYA : If there are some specific points referred to Government, we will certainly make enquiries.

## FRIGATES FOR INDIAN NAVY

\*IO2. SHRI P. SUNDARAYYA : Will the Minister for DEFENCE be pleased to state :

(a) whether the Indian Navy is obtaining three frigates on loan from the British Admiralty;

(b) if so, the reasons for which these vessels are being procured ;

(c) the terms on which the ships are being procured, and whether there has been a written agreement for the purpose;

(d) when these ships were built and launched and for how long they have been in use ; and

(e) whether these vessels are fitted with gurs ; if so, what is the complement of each ship ?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANTRA): (a) Yes.

## to Questions

(b) The British Acmiralty owing to their own commitments have curtailed **\*** training facilities previously available in the United Kingdom for the Indian Navy. This deficiency can be made up only by having more ships for training facilities in India. The three frigates are intended to serve this purpose.

(c) A statement containing the terms is laid on the Table of the House. No formal agreement has been signed.

(d) These frigates were built and launched between 1939 and 1942. They were used during the war and joined the Reserve Fleet after the end of the war.

(e) I regret it will not be in the public. interests to disclose this information.

## STATEMENT

(a) India to be responsible for any workrequired before taking over the selected ships, \_ including any equipment installed to meet her needs.

(b) Outfits of Naval Armament and Victualling Stores to be supplied free of charge, equivalent amounts to be returned at end of loan.

(c) The standard of maintenance and refits, and the periods between refits, to be the same: as for the Royal Navy.

(d) Any alterations and additions to be subject to Admiralty approval and at India's expense.

(e) Vessels to be returned, with stores, in as good condition as when loaned, fair wear and intear excepted.

(f) In the event of loss, compensation to be agreed upon would be payable.

(g) Loan to be for three years in the first instance, subject to extension by agreement, but vessels to be returned on demand in an emergency.

SHRI P. SUNDARAYYA : What is the normal life of these frigates ?

SHRI SATISH CHANDRA : I will require notice for that question but as I have said in my answer we are only getting them on loan.

SHRI P. SUNDARAYYA : Even then we cannot train our army and navy personnel in frigates which are out of date. SHRI SATISH CHANDRA : They are not out of date. They were built during the last war. They were launched as late as 1939 to 1942 and are being brought here for purposes of the training of our naval personnel. They will be returned to the United Kingdom Government.

SHRI P. SUNDARAYYA : Why is it that Government did not think of purchasing these frigates permanently ?

SHRI SATISH CHANDRA : Because they were not offered for sale.

SHRI P. SUNDARAYYA : The conditions of this loan are that when you return the frigates, after meeting all the expenses, you should also carry out whatever repairs are also necessary on account of the wear and tear, and return them in good condition. Does Government consider that these conditions are satisfactory ?

SHRI SATISH CHANDRA : That is a matter of argument, but the Ministry of Defence have taken these facts into consideration and have scrutinised whether we will get the proper return for the money we are going to invest.

SHRI C. G. K. REDDY : Could the hon. Minister give us an indication as to how much approximately it would cost us for repairing charges, before the frigates are taken over ?

SHRI SATISH CHANDRA : I could not give that information.

SHRI C. G. K. REDDY : Is it a fact that in answer to (e) the hon. Minister replied that it is not possible to give information ? Is he not aware that this information can be got from any book on the British Navy ?

SHRI SATISH CHANDRA : Then the can obtain it from there.

MR. CHAIRMAN : Why ask you ?

SHRI RAJAGOPAL NAIDU (Madaras) : May I know Sir, whether these frigates have been hit by aerial bombardment or naval bombardment, during the war ?

to Questions

SHRI SATISH CHANDRA : I do not know the history of these frigates, but they are considered to be serviceable at the moment.

DR. RADHA KUMUD MOOKER-JEE: Will the hon. Minister let us know if the equipment of these old frigates is considered quite up to date, in view of the training we have to give ?

SHRI SATISH CHANDRA : Yes, Sir.

SHRI H. P. SAKSENA : Whose opinion is it that these frigates are serviceable ? Is it your opinion ?

SHRI SATISH CHANDRA : That is the opinion of the technical naval experts.

SHRI H. N. KUNZRU : Is it a fact that these frigates were obtained on the recommendation of the Indian Navy ?

SHRI SATISH CHANDRA : Yes, Sir.

SHRI C. G. K. REDDY : Are we to understand from the hon. Minister that these frigates are more for training than for defence ?

SHRI SATISH CHANDRA : Yes, Sir.

SHRI B. GUPTA : May I know if this equipment is to be understood as part of the—what is euphemistically called—Common wealth Defence ?

MR. CHAIRMAN : Order, order. Next question.

SCHOOL OF FOREIGN LANGUAGES

\*103. DR. RAGHUBIR SINH : Will the Minister for DEFENCE be pleased to state :

(a) what foreign languages are being taught in the School of Foreign Languages, conducted by the Defence authorities;